

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH**

**No. O.A. 350/00461/2016  
M.A. 350/00236/2016**

**Date of order: 1.2.2018**

**Present : Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

**Bipin Bihari Gupta,  
Son of Late Gopalji Ram,  
Aged about 59 years,  
Working as Station Superintendent at Jogbani  
Under DRM, Katihar Division, N.F. Railway,  
Permanent resident of Gopal Bhawan, Ward No. 4,  
West Bank of Sultan Pokhar, Forbesganj, Araria, Bihar,  
Pin - 854318 & presently residing in the house of  
Sri Mahesh Sharma at Deshbandhupara,  
Near Post Office, Post Office - Dalkhola,  
Police Station - Karandighi, District - Uttar Dinajpur  
(W.B),  
Pin - 733 201.**



**.. Applicant**

- 1. Union of India,  
Through the General Manager,  
N.F. Railway,  
Maligaon, Guwahati, Assam,  
Pin - 780011.**
- 2. The Chief Personnel Officer,  
N.F. Railway,  
Maligaon, Guwahati, Assam,  
Pin - 780011.**
- 3. The Divisional Railway Manager,  
N.F. Railway, Katihar Division,  
Katihar, Bihar,  
Pin - 854 105.**
- 4. The Divisional Railway Manager,  
N.F. Railway, Katihar Division,  
Katihar, Bihar,  
Pin - 854 105.**
- 5. The Senior Divisional Operation Manager,  
N.F. Railway, Katihar Division,  
Katihar, Bihar,  
Pin - 854 105.**

**.. Respondents**

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Ms. N.S. Alam, Counsel

**O R D E R (Oral)**

**Per Manjula Das, Judicial Member:**

Mr. B. Chatterjee, Ld. Counsel for the applicant and Ms. N.S. Alam, Ld.

Counsel for the respondents are present.

2. The matter relates to transfer of the applicant, who has already retired from service on attaining the age of superannuation.

3. Both the Ld. Counsel submits that the matter has become infructuous as the applicant has already retired from service.

4. In view of the submissions made by Ld. Counsel for both sides, as the applicant has already retired from service on attaining the age of superannuation, the matter has become infructuous.

5. Hence, the O.A. & M.A. are dismissed having become infructuous.



**(Nandita Chatterjee)**  
**Administrative Member**

**(Manjula Das)**  
**Judicial Member**

**SP**